NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/46/IB/2017

IN

PETITION NUMBER

: CP/551/(IB)/2017

NAME OF THE PETITIONER(S) : TOUGHENED ALLOYS AND STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS LTD

UNDER SECTION

: 7 RULE 4

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

counsel for applicant florshit

HARSHIM J
(Supsticonting counse)

ASMOR MAGNETICS
LD

DONSEL POR LESPONDENT

ORDER

Counsel representing the Applicant present. Counsel for IRP present. Counsel IRP is directed to file reply in CA/45/IB/2017 and CA/46/IB/2017. Put up on 08.01.2018 at 10.30 A.M.

> -sd-MEMBER (JUDICIAL)

ghk